

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 1556
TO BE ANSWERED ON 26.07.2016**

1556. FINANCIAL ASSISTANCE FOR HIGHER STUDIES TO SC STUDENTS

SHRI P. KUMAR:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of the schemes being implemented by the Government for financial assistance to SC students for higher studies in Post-graduate/Engineering/ Medical courses, scheme-wise;
- (b) the progress made in this regard during each of the last two years and the current year, State-wise including Tamil Nadu;
- (c) whether the Government proposes to increase the rate of financial assistance by considering the present situation and market rates etc.; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI VIJAY SAMPLA)

(a) & (b): The details of the scheme being implemented by the Government for financial assistance to Scheduled Caste (SC) students for higher studies in Post-graduate/Engineering Medical courses are as under;

S. No.	Scheme	Course
(i)	Centrally sponsored scheme of Post Matric Scholarship for SC students	All Post-graduate courses, Degree & PG courses in Engineering, Medicine, Management, Law etc.
(ii)	Central Sector Scheme of National Fellowship for SC students	M.Phil and Ph.D
(iii)	Central Sector Scheme of National Overseas Scholarship for SC etc students	Masters and Ph.D.
(iv)	Central Sector Scheme of Top class Education for SC students	Engineering, Medicine, Law, Management, Information Technology etc.

Under Centrally Sponsored Scheme at S.No. (i), Central Assistance is released to States/UTs, which are the implementing agencies. Under the Central Sector Scheme of National Fellowship, Grant-in-aid is released to University Grant Commission, which implements the Scheme. Under Central Sector Scheme of National Overseas Scholarship, funds are disbursed by Ministry of External Affairs through India Missions abroad. Under Central Sector Scheme of Top Class Education, the Scholarship amount are disbursed directly to Institutes/Students.

The State-wise details including Tamilnadu for the last two years and current year under Centrally sponsored Scheme of Post Matric Scholarship for SC students are attached.

(c): There is no proposal to increase the rate of financial assistance at present.

(d): Does not arise in view of reply to part (c) above.

Annexure-I

Annexure referred in reply to the part (a & b) of the Lok Sabha Unstarred Question No. 1556 for answer on 26.07.2016

Central assistance (CA) released and beneficiaries covered under Post Matric Scholarship Scheme for SC Students (PMS-SC) during the 2014-15 to 2016-17

(Rs. in lakh)

SI No.	State/UTs	2014-15		2015-16		2016-17
		CA Released	No. of beneficiaries	CA Released	No. of beneficiaries (anticipated)	*CA Released As on 21.07.2016
1	Andhra Pradesh	9300.00	505843	13341.00	635717	14398.00
2	Assam	683.28	31145	810.00	36582	0.00
3	Bihar	3000.00	125000	7476.00	155000	4081.00
4	Chandigarh	275.00	1843	0.00	2600	0.00
5	Chhattisgarh	1100.00	89501	628.00	98451	0.00
6	Daman & Diu	20.31	136	0.00	140	0.00
7	Delhi	1700.00	19303	0.00	0	0.00
8	Goa	07.00	356	14.00	477	0.00
9	Gujarat	3900.00	127210	5964.00	144000	5244.00
10	Haryana	2700.00	105184	6867.00	72533	10735.00
11	Himachal Pradesh	1600.00	6852	2700.00	36400	2400.00
12	Jammu & Kashmir	298.00	7221	91.00	13015	0.00
13	Jharkhand	900.00	28710	911.00	33733	418.00
14	Karnataka	2400.00	315795	3840.00	331585	0.00
15	Kerala	4200.00	122927	1647.00	125386	988.20
16	Madhya Pradesh	6350.00	274018	10300.00	300065	2325.00
17	Maharashtra	17635.00	461315	27988.00	713068	0.00
18	Manipur	1193.50	5892	620.32	6187	0.00
19	Meghalaya	0.00	121	0.00	123	0.00
20	Odisha	4222.83	172504	8995.00	199411	19879.80
21	Puducherry	8107	8635	0.00	5426	0.00
22	Punjab	37687.61	286394	8930.00	601427	28008.40
23	Rajasthan	5500.00	151621	8252.00	296647	20056.00
24	Sikkim	46.95	273	164.53	491	0.00
25	Tamil Nadu	25400.00	713928	46064.00	749926	74324.00
26	Telangana	8800.00	270810	12454.00	292475	33166.00
27	Tripura	1768.59	21177	1625.15	25412	0.00
28	Uttar Pradesh	47249.56	861474	46903.00	947622	27000.00
29	Uttarakhand	1800.00	81415	2519.00	100489	7301.00
30	West Bengal	6600.00	514992	2284.00	540976	2997.00
		196337.63	5311595	221388.00	6459938	253321.40

* Central Assistance has been released to cover arrear claims of previous year. The proposal for 2016-17 from these states including number of beneficiaries have not been received.